

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) There has been a slight increase. Against 251 cases reported to the police in the year 1965-66, there were 270 cases in 1966-67 (i.e. till 31-3-67).

(b) and (c). No. of children and girls of different age-groups kidnaped and recovered during 1966-67 (1-4-66 to 31-3-67) are:

	Below 7 years	7 to 18 years	Above 12 years	Total
Kidnaped	36	41	198	275
Recovered	30	38	179	247

(d) A number of cases of kidnaping in cases of girls transpired on enquiry and investigation to be cases of elopement.

utilisation of foreign money including PL 480 Funds for election purposes;

(b) if so, the details thereof; and

Use of Foreign money in General Elections

*54. Shri Abdul Ghanj Dar:
 Shri Kanwar Lal Gupta:
 Shri E. S. Vidyarathi:
 Shri Vasudevan Nair:
 Shri Swell:
 Dr. Karni Singh:
 Shri Kikkar Singh:
 Shri Kola Birua:
 Shri R. K. Biria:
 Shri Hem Barua:
 Shri Surendranath Dwivedy:
 Shri Yashpal Singh:
 Shri S. C. Samanta:
 Shri P. Gopalan:
 Shri P. P. Esthose:
 Shri Vishwanatha Menon:
 Shri K. M. Abraham:
 Shri Umanath:
 Shri Yogendra Sharma:
 Shri Hukam Chand Kachwal:
 Shri Ram Singh Ayarwal:
 Shri Sidheshwar Prasad:
 Shri Ram Kishan Gupta:
 Shri Madhu Limaye:
 Dr. Ram Manohar Lohia:
 Shri S. M. Banerjee:
 Shri George Fernandes:
 Shri J. H. Patel:

(c) if not, when the report is expected to come?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir.

(b) Does not arise.

(c) While efforts are being made to complete the inquiry as early as possible, it is not possible to give a time-limit.

Employees Provident Fund

*55. Shri Vasudevan Nair:
 Dr. Ranen Sen:
 Shri Dhireswar Kalita:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that a number of industrial establishments have failed to clear their arrears of contribution to the employees' Provident Fund;

(b) the total amount to be realised as arrears at present; and

(c) the steps taken to realise the arrears?

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a report of inquiry into the

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Misra): (a) Yes.

(b) The total arrears outstanding was Rs. 5.54 crores as on the 31st January, 1967.

(c) Legal action by way of prosecutions and recovery proceedings is being taken against the defaulting establishments, through the respective State Governments.

(c) the conclusions arrived at in the conference?

The Minister of Education (Dr. Triguna Sen): (a) Yes, Sir.

(b) and (c). The main object of this Conference was to discuss the Report of the Education Commission and to outline an agreed programme for immediate action. A copy of the resolutions adopted at the Conference is placed on the Table of the House. [Placed in Library. See No. LT-343/67].

Education Ministers' Conference

- *56. Shri Manibhai J. Patel:
Shri Onkar Singh:
Shri Yashpal Singh:
Shri Shri Gopal Saboo:
Shri Onkar Lal Berwa:
Shri N. R. Laskar:
Shri S. Supakar:
Shri D. N. Patodia:
Shri Liladhar Kotoki:
Shri Ram Kishan Gupta:
Shri Prakash Vir Shastri:
Shri Sidheshwar Prasad:
Shri Swell:
Shri Hem Raj:
Shri Mohan Swarup:
Shri P. K. Ghosh:
Shri R. Barua:
Shri Chintamani Panigrahi:
Shri Ramachandra Ulaka:
Shri Dhnleshwar Meena:
Shri Heerji Bhat:
Shri K. Pradhani:
Shri Vasudevvan Nair:
Shri C. Janardhanam:
Shri P. C. Adichan:
Shri Mohan:
Shri Vinhwa Nath Pandey:
Dr. Mahadeva Prasad:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the State Education Ministers held a conference in Delhi towards the end of April, 1967;

(b) if so, the items discussed; and

भारतीय सर्वेक्षण दल पर नागालों का आक्रमण

* 57. श्री श्रीकार सिंह :

श्री श्रीकार लाल बेरवा :

श्री हुकूम चन्द कल्याण :

श्री राम सिंह धारबवाल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या घामाम में जिवमाम्ग जिले में नागालैंड सीमा के निकट झारुपानी नामक स्थान पर हाल में विद्रोही नागालों ने एक भारतीय सर्वेक्षण दल पर गोली चलाई थी, जिसके बाद से उस दल के दो सदस्य मारपता हैं :

(ख) यदि हाँ, तो उसका ज्वोरा क्या है : और

(ग) इस सम्बन्ध में क्या कार्यवाही की गई है ?

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री विद्या चरण मुक्ल) : (क) से (ग). 6 अप्रैल, 1967 को विद्रोही नागालों की एक टोली ने, जिवसागर जिले के सहपानी बाईर धाउट-पोस्ट के 8 मील उत्तर-पश्चिम में धासाम सरकार के सर्वेक्षण दल पर गोलियाँ चलाईं। कोई हलाहल नहीं हुआ। इन गोलियों के चलते समय दो मजदूर सर्वेक्षण दल से अटक गये थे। वे जंगल में छिपे रहे और उली विन सर्वेक्षण विधिर में लौट आये थे।